

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

OA 945 of 1996

Present : Hon'ble Mr. S. Biswas, Administrative Member  
Hon'ble Mr. Nityananda Prusty, Judicial Member

Dinabandhu Das

-VS-

C L W

For the Applicant : Mr. B. Chatterjee, Counsel

For the Respondents: Mr. M.K. Bandyopadhyay, Counsel

Date of Order : 23-02-2004

ORDER

MR. NITYANANDA PRUSTY, JM

Heard Mr. Chatterjee, Ld. Counsel for the applicant and Mr. Bandyopadhyay, Ld. Counsel for the Official respondents. Mr. Chatterjee, Ld. Counsel for the applicant submits that in this application the applicant has challenged the selection process to the post of Principal of D.V. (Boys) School in C.L.W. Since the post is a selection post and in the meantime the applicant has already retired from service, the present application has become infructuous.

2. Mr. Bandyopadhyay, Ld. Counsel for the official respondents submits that earlier the applicant appeared in the selection process on 25.6.1996 ~~alongwith~~ eight others, out of whom only three persons were selected. In that view of the matter, since the applicant has already faced selection process and did not qualify himself, this application is not at all maintainable and further more since the

applicant has already retired in the meantime and since the post is a selection post, no benefit can be extended in his favour.

3. Considering the submission made by the Ld. Counsel for both the parties, the O.A. is dismissed as having become infructuous. No order as to costs.



Member(J)

S. Bala  
Member(A)

DKN